

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.01.2021


**ORDER NO. 02 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 101 of 2020 for **CESTAT, Allahabad** for **20.01.2021** as follows:

CORAM	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	20.01.2021	Customs, Excise and Service Tax Division Bench matters

Note: If the Hon'ble President does not sit in the Division Bench, Sh. Anil Choudhary, Member (Judicial) will sit in the DB.

By Order

  
**(Mukesh Gupta)**  
Asst. Registrar

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Asst. Registrar